

**1. CASE CLEARANCE RATE FOR ALL TYPE OF CASES IN COMMERCIAL COURTS  
FOR THE MONTH OF MAY 2026**

SL.NO	CATEGORIES OF CASES	INSTITUTION DURING MONTH	THE DISPOSAL DURING THE MONTH	CASE CLEARANCE RATE (%)
1	COMMERCIAL SUIT	813	801	98.52
2	COMMERCIAL ARBITRATION (OMP)	14	7	50
3	SUITS	0	0	0
4	APPLICATIONS UNDER ARBITRATION AND CONCILIATION ACT	0	0	0
5	MISCELLANEOUS CASES (CIVIL)	115	116	100.87
6	TRADE MARK CASES/IPR/COPY RIGHT	19	22	115.79
7	MISC. EXECUTION	7	5	71.43
8	REVIEW/REVISION PETITION	3	0	0
9	EXECUTION CASES	352	379	107.67
10	COUNTER CLAIM	7	6	85.71
11	RCA/MCA	0	1	0
12	PUBLIC PREMISES ACT	0	0	0
13	CONTEMPT PETITION	1	3	300
14	OMP (I) COMMERCIAL ARBITRTION u/s 9	1206	1536	127.36
15	OMP (T) COMMERCIAL ARBITRTION u/s 14 & 159	3	1	33.33
16	OMP (E) COMMERCIAL ARBITRTION u/s 27	12	9	75
17	OMP (MISC.) COMMERCIAL ARBITRTION u/s 29A	14	9	64.29
18	OMP (COMM.) COMMERCIAL ARBITRTION u/s 34	65	54	83.08
19	ARB.A (COMM.) COMMERCIAL ARBITRTION u/s 37(2)	14	11	78.57
20	EX COM AWARD BY ARB.COMM	40	29	72.5
<b>TOTAL</b>		<b>2685</b>	<b>2989</b>	<b>111.32</b>

**2. SEX DISAGGREGATED DATA ON THE NUMBER OF JUDGES IN COMMERCIAL COURTS**

TOTAL NUMBER OF JUDGES IN COMMERCIAL COURTS	MALE	FEMALE	OTHERS
<b>50</b>	<b>38</b>	<b>12</b>	<b>0</b>